

Declaration of Assets and Liabilities

Year 2021-22

I, KUSUM KUMAR SINHA, SON of Shri Kedar Prasad Sinha, aged 51 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) KUMARI UNITA SINHA (WIFE)	Dependant-1 Name AMAN PATEL (SON)	Dependant-2 Name SOUMYA SINHA (DOUGHTER)	Dependant-3 Etc. Name SUMAN PATEL (SON)
(i)	Cash	Rs.10,000/-	Rs.30,000/-	Rs.50,000/-	Rs.5,000/-	Rs.2,500/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	SBI Saving Account - Rs.84,000/- Bank of India Saving Account- Rs.20,000/-	Bank of India Saving Account- Rs.30,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund in Birla Sun Life- Rs.50,000/-	Bajaj Allianz- Rs.25,000/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Contribution- Rs. 2,935/- HLY Rs. 603/- QLY	LIC Contribution- Rs.8,007/- HLY Rs.1,531/- QLY	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-14 gm	Gold-150 gm Silver-400gm	NIL	Gold-15 gm Silver-100gm	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Kusum Kumar Sinha

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Jujharpur, Gaurichak, Patna Area-20 Kattha Rs.65,62,500/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HOUSE Akshay Nagar, Jakariapur, Patna-26 Area-2275 Sq Feet	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07.02.2022
(a)	(i) Loans from Banks	LIC Housing Loan	Rs.10,99,962/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL DDYPS7439P	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of 1/4th of the total landed property of my mother.

Signature Kusum Kumari Sinha

Name of Employee: KUSUM KUMAR SINHA

Designation: Assistant

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 07/02/2022

Note: Please sign each page of the declaration.